- (b) whether it is proposed to appoint any other Wage Board in 1963; ana
- (c) whether requests for appointment of any other Wage Boards are pending with Government?

THE DEPUTY MINISTER m THE MINISTRY or LABOUR AND EMP-LOYMENT (SHRI RATANLAL KISHORI-LAL MALVIYA): (a) Three Wage Boards have been appointed during 1963. These are for (i) Iron ore mhrng industry, (ii) Limestone and Dolomite mining industries and (iii) Working Journalists.

(b) and (c) It is proposed to appoint a Wage Board for the non-journalist employees of newspaper establishments. Its composition and terms of reference are being finalised. Demands have also been received for the appointment of Wage Boards for the port and dock workers, engineering industry, electricity undertakings, chemical, paper, leather, transport, bidi and film industries.

## MEETING OF STATE PLANNING SECRE-TARIES

- •411. SHRI R. K. BHUWALKA: Will the Minister of Planning be pleased to state:
- (a) what are the broad recommendations of the State Planning Secretaries who met recently in New Delhi with regard to the effective imp^men-tation of the Plan projects;
- (b) how many of these recommendations have been adopted by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT AND FOR PLANNING (SHRI C. R. PATTABIH RAMAN): (a) and (b) The Conference of State Planning Secretaries held on November 10, 1963, did not make any recommendations. Its main object was to

review from the administrative aspect and give effect to some o\* the suggestions made by the National Development Council during its deliberations on November 8 and 9, 1963. The main items considered by the Conference were: follow-up action on the mid-term appraisal of the Third Plan, Annual Plan for 1964-65 and arrangements for the preparation of the Fourth Plan.

to Questions

## GORAKHPUR LABOUR IN COAL MINES

- ♦412. DR. A. SUBBA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the Committee constituted to go into the special problems of the Gorakhpur Labour in Coal Mines could not proceed with its work as the employers' representatives on the committee did not agree to the terms of reference; and
- (b) if so, what action Government propose to take for resolving the deadlock?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI RATANLAL KISHORI-LAL MALVIYA): (a) No. The Comnv'ttee met twice but could not reach agreement on the main issues included in its terms of reference.

(b) The whole question is now under the consideration of Government.

## शक्तिमान दुकों की कीमल

\*४१३. श्री विमलकुमार मन्नालालजी चौरिडिया : क्या प्रतिरक्षा मंत्री यह बताने की क्रपा करेंगे कि :

- (क) शक्तिमान ट्रक की एक्स फैक्टरी कीमत क्या है; और
- (ख) उसी प्रकार के ट्रक की कीमत बाजार में क्या है ?